

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1865
ANSWERED ON 11/03/2025**

APP-BASED ATTENDANCE SYSTEM

1865. SHRI SHAFI PARAMBIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the protest of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) beneficiaries against the faulty and complicated app-based attendance system and if so, the details thereof;**
- (b) whether the Government has initiated any steps to correct the quality and implementation issues related to the app-based attendance system;**
- (c) if so, the steps taken to correct the faulty attendance system; and**
- (d) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): In order to ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f 1st January, 2023.

Further, in order to avoid any inconvenience to the workers due to NMMS, it has been decided that in case any worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be

captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption also exists which has been further decentralized to the level of Block administration.

In order to make the NMMS App more robust and user friendly, new enhancements have been done such as the provision of Eye blink facility, Head Count facility, Mate id mapping with Muster roll and relaxation in proximity range in linear types of community works (permissible) etc. in the existing version of the NMMS application. These initiatives help in resolving the issues raised by the States/UTs relating to NMMS App.

Further, as and when any request is received from the States/UTs, the Ministry has been providing training to ensure smooth transitioning to NMMS app. The technical issues being faced by States/UTs are taken up with Ministry on a real-time basis which in turn makes effort to resolve the same in a time bound manner. The new suggestions made by the States/UTs are being incorporated after analyzing their feasibility.

The implementation of the NMMS application has significantly improved the attendance management system and the overall efficiency of the process. The attendance captured through the NMMS application for FY 2024-25 stands at 95.21% in the 1st Fortnight and 96.37% in the 2nd Fortnight to date. NMMS boosts the credibility of attendance data and fosters trust in the overall process.

As NMMS application enables the generation of FTOs on the same day, it has also immensely helped in timely payment of wages.
